

- (ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6388/88]

- (b) (i) Review by the Government on the working of the Punjab Agro Industries Corporation, Chandigarh, for the year 1984-85.
- (ii) Annual Report of the Punjab Agro Industries Corporation, Chandigarh, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6389/88]

- (c) (i) Review by the Government on the working of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 1978-79.
- (ii) Annual Report of the Assam Agro Industries Development Corporation Limited, Guwahati, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6390/88]

- (d) (i) Review by the Government on the working of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1985-86.
- (ii) Annual Report of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6391/88]

- (2) Four Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6388 to 6391/88]

12.05 hrs.

#### MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Delhi University (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 9th August, 1988."
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Dock Workers (Regulation of Employment) Amendment Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 10th August, 1988."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Merchant Shipping (Amendment) Bill, 1988, which has been passed by the Rajya Sabha at its sitting held on the 10th August, 1988."

#### BILLS, AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL : Sir, I lay on the Table the following Bills, as passed by Rajya Sabha :